

व सत्र नं

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

Ms. Manju Pandey, Dak Peon (EC:10066111), posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi, is hereby transferred and posted as Dak Peon in the Court of Ms. Kiran Bansal, District Judge (Commercial Court -02), Shahdara District, Karkardooma Courts, Delhi with immediate effect, with direction to look after the work of Dak Peon of the following courts also:

1. Sh. Shailender Malik, PO MACT-02
2. Mr. Mohammad Ehtesham, ADJ-03
3. Sh. Deepanker Mohan, ADJ-04

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(RENU BHATNAGAR)  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 9433-41 /Admn./P&T/SHD/KKD/2023

Dated 16/10/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Administrative Officer (Judl) Admn. III, O/o Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

